

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 588
TO BE ANSWERED ON THE 06TH FEBRUARY, 2024

APMC REGULATED MANDIS

588. SHRI NALIN KUMAR KATEEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of total number of Agricultural Produce Market Committee regulated mandis in the country at present, State-wise;
- (b) whether the Government is aware that there is a need to establish more number of markets to prevent distress sales and ensure income security for farmers and if so, the details thereof;
- (c) whether the Government is taking any measures to set up adequate number of APMC regulated mandis in the country; and
- (d) if so, the details thereof and the response of the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a): The State-wise list of Agricultural Produce Market Committee (APMC) regulated mandis in the country is at **Annexure-I**.

(b) to (d): Agricultural Marketing is a State subject and Agricultural Produce Market Committees (APMCs) are regulated under respective State Agricultural Produce Market Committee Act of the State. At present, one regulated APMC mandi serves approximately 406 sqkm area against the norm of 80 sqkm area (National Commission on Farmers' Report, 2006). The State-wise list of APMC Regulated Mandis are at **Annexure-I**. The State-wise list of area served by per market is at **Annexure- II**.

Government has been always supporting the idea of strengthening of Agricultural Produce Market Committees (APMCs) and making them more competitive through improving services and infrastructure. Government has been assisting APMCs for infrastructure and value chain development through various schemes like Rashtriya Krishi Vikas Yojna - RAFTAAR, Agriculture Market Infrastructure (AMI), National Agriculture Market (e-NAM) and Agri. Infrastructure Fund (AIF) etc.

Further, to fill up the market gap, Government of India through reforms has been promoting establishment of private markets, direct wholesale purchases from farmers from farm-gate / villages outside the APMC market yards. Further, Government also promotes declaration of warehouses / silos / cold storages / other places as market sub-yards for trade and delivery of the farmers' produce.

In order to promote healthy competition & uniformity across the States/ UTs, Government has developed a reform indexing table, which has been shared with States/ UTs.

Annexure-I**State-wise list of APMC Regulated Mandis as on 31.03.2023**

Sl. No.	Name of the State	Principal Market Yards (PMYs)	Sub-Market Yards (SMYs)	Total No. of regulated Markets (3+4)
1	2	3	4	5
1	Andhra Pradesh	193	125	318
2	Arunachal Pradesh	19	0	19
3	Assam	20	206	226
4	Chandigarh	1	0	1
5	Chhattisgarh	69	118	187
6	Goa	1	7	8
7	Gujarat	213	192	405
8	Haryana	114	171	285
9	Himachal Pradesh	10	53	63
10	Jharkhand	28	173	201
11	Karnataka	167	397	564
12	Madhya Pradesh	259	298	557
13	Maharashtra	306	623	929
14	Meghalaya	2	0	2
15	Nagaland	19	0	19
16	New Delhi	7	8	15
17	Odisha	54	481	535
18	Puducherry	3	5	8
19	Punjab	152	284	436
20	Rajasthan	165	319	484
21	Tamil Nadu	284	4	288
22	Telangana	195	87	282
23	Tripura	21	0	21
24	Uttar Pradesh	251	382	633
25	Uttarakhand	24	38	62
26	West Bengal	22	515	537
Total		2599	4486	7085

Annexure-II

State-wise list of area served by one regulated market

Sl. No.	Name of the State	Total No. of regulated Markets (PMYs + SMYs)	Geographical Area in Sq. Km	Area Served by one regulated market in Sq.Km
1	2	3	4	(4/3)
1	Andhra Pradesh	318	162968	512
2	Arunachal Pradesh	19	83743	4408
3	Assam	226	78438	347
4	Chandigarh	1	114	114
5	Chhattisgarh	187	135191	723
6	Goa	8	3702	463
7	Gujarat	405	196024	484
8	Haryana	285	44212	155
9	Himachal Pradesh	63	55673	884
10	Jharkhand	201	79714	397
11	Karnataka	564	191791	340
12	Madhya Pradesh	557	308350	554
13	Maharashtra	929	307713	331
14	Meghalaya	2	22429	11215
15	Nagaland	19	16579	873
16	New Delhi	15	1484	99
17	Odisha	535	155707	291
18	Puducherry	8	562	70
19	Punjab	436	50362	116
20	Rajasthan	484	342239	707
21	Tamil Nadu	288	130058	452
22	Telangana	282	112077	397
23	Tripura	21	10486	499
24	Uttar Pradesh	633	243290	384
25	Uttrakhand	62	53483	863
26	West Bengal	537	88752	165
Total		7085	2875141	406
